



\$~17 to 19

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ <u>CS(OS) 558/2013 with I.A. 14356/2017, I.A. 4542/2019,</u> <u>I.A. 14675/2019 & I.A. 14676/2019</u>

TARINI MEHTA

Through:

..... Plaintiff

Mr.A.K.Singla, Sr. Advocate with Mr.Bhuvan Ravindran & Mr.Rahul Shukla, Advocates

versus

SANJEEV CHHABRA & ORS Defendants Through: Mr.I.S.Alag, Sr. Advocate with

> Mr.J.S.Lamba, Mr.Ram Singh Bisht, Mr.Jaitegan Singh Khurana, Mr.Pravir Singh and Ms.Chhavi Gupta, Advocates Ms.Warisha Farasat & Mr.Bharat Gupta, Advocates for D-3-5. Ms.Katyayni Chaubey, Advocate for D-6.

+ <u>CS(OS) 3885/2014 with I.A. 26111/2014 & I.A. 26112/2014</u>

SANJEEV CHHABRA & ANR

Through: N

..... Plaintiffs

Mr.I.S.Alag, Sr. Advocate with Mr.J.S.Lamba, Mr.Ram Singh Bisht, Mr.Jaitegan Singh Khurana, Mr.Pravir Singh and Ms.Chhavi Gupta, Advocates

versus

TARINI MEHTA & ANR..... DefendantsThrough:Mr.A.K.Singla, Sr. Advocate withMr.Bhuvan Ravindran & Mr.RahulShukla, Advocates for D-1.

+ <u>CS(OS) 103/2016</u>

RADHA MEHTA

..... Plaintiff

Through:

Ms.Katyayni Chaubey, Advocate

versus

SANJEEV CHHABRA & ORS

CS(OS) Nos. 558/2013, 3885/2014 & 103/2016

..... Defendants

page 1 of 2

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 23/05/2025 at 09:10:54





Through: Mr.I.S.Alag, Sr. Advocate with Mr.J.S.Lamba, Mr.Ram Singh Bisht, Mr.Jaitegan Singh Khurana, Mr.Pravir Singh and Ms.Chhavi Gupta, Advocates for D-1 & 2. Ms.Warisha Farasat & Mr.Bharat Gupta, Advocates for D-3-5.

CORAM: HON'BLE MR. JUSTICE PRATEEK JALAN

%

<u>ORDER</u> 23.01.2020

I.A. 14248/2019 in CS(OS) 558/2013

Mr.A.K.Singla, learned Senior Counsel and Mr.Rahul Shukla, learned counsel appearing on behalf of the applicant in this application, seek to withdraw the allegation made in paragraph 8 of the application and state that no such contention is pressed on behalf of the applicant.

List on 28.02.2020.

CS(OS) 558/2013 with I.A. 14356/2017, I.A. 4542/2019, I.A. 14675/2019 & I.A. 14676/2019 CS(OS) 3885/2014 with I.A. 26111/2014 & I.A. 26112/2014 CS(OS) 103/2016

List on 28.02.2020.

PRATEEK JALAN, J

JANUARY 23, 2020 'hkaur'/s

CS(OS) Nos. 558/2013, 3885/2014 & 103/2016

 $page \; 2 \; of \; 2$

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 23/05/2025 at 09:10:54